## **GOVERNMENT OF INDIA** MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1821 (To be answered on the 28<sup>th</sup> December 2017)

## Disinvestment of Air India

SHRIMATI VANAROJA R. 1821. SHRI B. VINOD KUMAR SHRI VINAYAK BHAURAO RAUT SHRI PINAKI MISRA SHRIP. KARUNAKARAN SHRI SHRIRANG APPA BARNE DR. PRITAM GOPINATH MUNDE M ovitearette uttioene siedt of authorized distance and tracked from the SHRI ANANDRAO ADSUL DR. SHRIKANT EKNATH SHINDE SHRI DHARMENDRA YADAV SHRI ADHALRAO PATIL SHIVAJIRAO KUNWAR BHARATENDRA SHRI K.C. VENUGOPAL SHRI K. ASHOK KUMAR SHRI A.P. JITHENDER REDDY SHRIMATI K. MARAGATHAM DR. P.K. BIJU

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government proposes to reconsider its decision to sell out the debt ridden Air India and its auxiliary companies and if so, the details thereof:

(b) whether the Union Government is working on an 'alternative mechanism' for making the national carrier Air India a vibrant airline and if so, the

details thereof;

(c) whether some private airlines have shown interest in the international operations of the Air India and if so, the reaction of the Government thereto; (d) whether the Government proposes to seek an assurance from the new owner of Air India for a better treatment and secured employment for its existing employees and if so, the details thereof,

(e) whether the Government proposes to change rules to allow foreign airlines

to bid for Air India Limited and if so, the details thereof; and

(f) the names and details of the air carriers, if any, which have shown interest in acquisition of overseas as well as domestic operations of Air India?

## ANSWER

Minister of State in the Ministry of CIVIL AVIATION जागर विमाजन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

- (a): No, Madam.
- (b): The Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 28.06.2017, has given in-principle approval for considering strategic disinvestment of Air India and its five subsidiaries and constitution of Air India Specific Alternative Mechanism (AISAM) to guide the process of strategic disinvestment from time to time and decide on issues.
- (c): M/s Inter Globe Aviation Limited has shown interest in acquiring airline operations of Air India Limited and Air India Express.

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- (d) and (e): Reply to (b) may kindly be referred to.
- (f): Reply to (c) may kindly be referred to.

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